

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4171
ANSWERED ON:02.05.2012
PARKING CHARGES AT AIRPORTS
Meghwal Shri Arjun Ram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Airport Authority of India (AAI) and other concerned authorities have made a provision to impose a penalty on the parking of vehicles beyond a certain period at various airports in the country especially Jaipur Airport, Rajasthan;
- (b) if so, the reasons therefor alongwith the details thereof, airport-wise;
- (c) whether the Government proposes to amend such a provision;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) & (b) No, Madam. No penalty is imposed on Vehicles for parking beyond a certain period of time. The parking fee is levied on slab rates of first four hours, then double for the next four hours and thereafter at four times the fee beyond 8 hours. Penalty is imposed only on vehicles which are parked in the `No Parking Zone` at various airports of Airports Authority of India (AAI).
- (c) & (d) No, Madam. There is no such proposal to change these rules.
- (e) These provisions are considered adequate deterrent to avoid unauthorized parking of vehicles at airports.